

CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU
Hearing through video conferencing

T.A. No. 61/7658/2020

This the 27th day of April, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)



Parveen Kumar, aged 52 years, S/o Late Sh. Hans Raj, R/o Reasi, Tehsil and District Reasi.

.....Applicant

(Advocate:- Mr. S.S. Somaria for Mr. Rahul Pant)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Government Health Department, Jammu and Kashmir Government, Civil Secretariat, Jammu.
2. Mission Director, National Health Mission, Nagrota, Jammu.
3. Chairman, District Health Society, National Health Mission, District Development Commissioner, Reasi.
4. Chief Medical Officer, Reasi, Vice Chairman, District Health Society, National Health Mission, Reasi.
5. Block Medical Officer, Mahore, District Reasi.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

ORDER [O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

M.A. No. 61/748/2021 for withdrawal of the petition has been filed by the applicant as his grievance has been settled by the respondents and nothing has been remained for adjudication in the matter.

2. In view of the above, M.A. No. 61/748/2021 is allowed and accordingly, T.A. is dismissed as withdrawn. There shall be no order as to costs.

(DINESH SHARMA)
MEMBER (A)

jns

(RAKESH SAGAR JAIN)
MEMBER (J)